

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOs. 51 & 52 OF 2016 IN
DFR NO. 2565 OF 2015**

Dated: 23rd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Energy Watchdog

...Appellant(s)

Versus

Tamilnadu Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anil Kumar (Rep.)

Counsel for Respondent (s) : Mr. S. Vallinayagam for R.2

Mr. Rakesh Shah for R.6 to 10

Mr. Anand K. Ganesan for R.13 & 14

Mr. Sureshan &
Ms. Malavika for R.25

Mr. Hemant Singh
Ms. Shikha Ohri for R.3 to 5

Mr. Manusheshadri
Ms. Sahiba for R.18 & 19

Mr. Hemant Sahai
Mr. Avijeet Lala for R.11 & 12

ORDER

List the matter on **14.03.2016.**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**